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Title: Introduction of the Constitution (Amendment) Bill, 1998. (Substitution of new Schedule for Tenth Schedule)

श्री कृष्ण लाल शर्मा (बाहरी दिल्ली) : महोदय, मैं प्रस्ताव करता हूँ कि भारत के संविधान में और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाए।

MR. CHAIRMAN: The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

श्री कृष्ण लाल शर्मा (बाहरी दिल्ली) : महोदय, मैं विधेयक पुरःस्थापित करता हूँ।

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